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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 389/2017 with C.P. No. 67/241-242/NCLT/AHM/2017

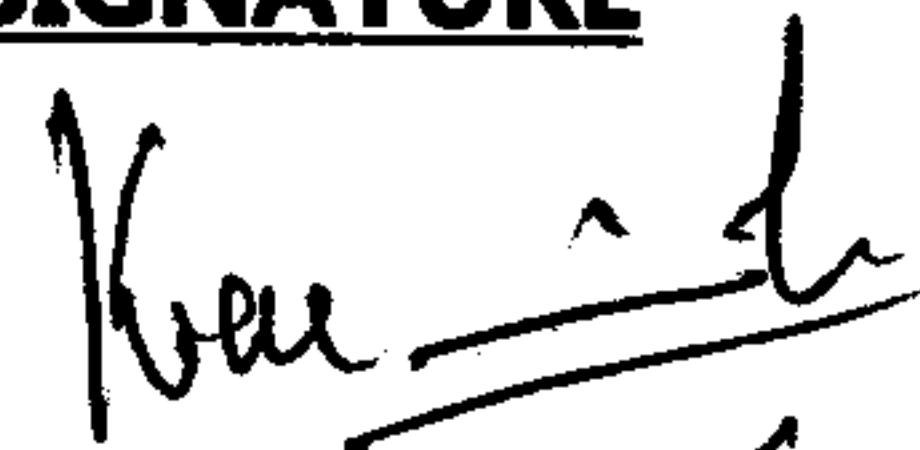
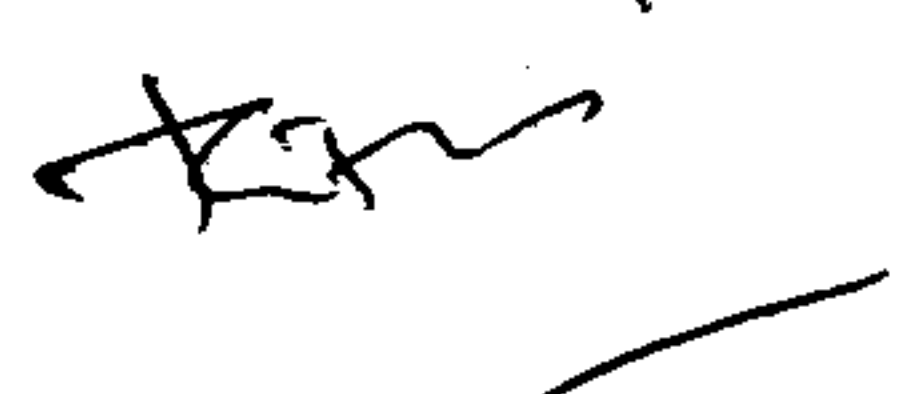
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2018**

Name of the Company: Arjundas B Khatri & Ors
V/s.
Pure Pharma Ltd. & Ors.

Section of the Companies Act: Section 241-242 r/w 130 of the Companies Act,
2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Kunal P Vaishnav	Advocate.	Resp No. 7	
2.	RITU SHAH i/b Reema Jain	Adv.	Petitioner	

ORDER

Learned Advocate Ms. Ritu Shah i/b Learned PCS Ms. Reema Jain present for Petitioners. None present for other Respondents. Learned Advocate Mr. Kunal Vaishnav present for Respondent no. 7.

Matter suo moto reopened.

For further arguments.

List the matter on 08.03.2018.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 16th day of February, 2018.